Concealed income

587. SHRI S. KUMARAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a num ber of raids were carried on by in come-tax authorities during Novem ber-December, 1978 and January, 1979 to unearth concealed income; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN OF THE MINISTRY FINANCE (SHRI **ZULFIQUARULLAH):** (b) Information presently and available indicates that the Income Tax authorities searched 715 premises in the cases of 540 persons during the period from 1st November, 1978 to 31st January, 1979. The seizures included cash to the extent of Rs. 41.6(3 lakb3, jewellery of the esti mated value of Rs. 71.36 lakhs and other assets worth about Rs. 79.85 lakhs.

Post of Deputy Managing Directors in Indian Airlines

588. SHRI JAGJIT SINGH ANAND: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the number of posts of Deputy Managing Directors in Indian Airlines;
- (b) whether any vacancy in the said post was filled up during 1977-78; and
- (c) if so, the criteria and modalities of such recruitment?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) At present there are two posts of Deputy Managing Director in Indian Airlines. Out of these one post was filled during 1977-78.

(c) The post of Deputy Managing Director is a selection post, appointment to which is made with the approval of the Appointments Committee of the Cabinet.

Compulsory Deposit Scheme

- 589. PROF. RAMLAL PARIKH: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have reviewed the working of the Compulsory Deposit (Income-tax payers) Scheme;
 - (b) if so, what is the result thereof;
- (c) whether Government propose to extend this scheme t₀ other categories of Government staff and nongovernment employees as well as professionals; and
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (d) The Compulsory Deposit (Income-tax Payers) Scheme, 1974 covers the following categories of persons who are liable to pay income tax and whose current income in respect of an assessment year exceeds Rs-15,000;—

- (1) (i) Individuals who are citi zens of India:
 - (ii) Hindu undivided families;
- (iii) Trustees discretionary of trusts; and
- (2) persons who are assessable under the Income-tax Act a3 repre sentative assessees in respect of the income o¹ individuals, Hindu undi vided families or trustees referred to above.

Government staff and nOn-govern-ment employees as well as professionals, whose current income in an assessment year exceeds Rs. 15,000 are covered by the Scheme. However, from 1st April 1977 individuals more than 70 years of age have been exempted from payment of deposits under the Scheme.